CIRCULAR

The closing date for receipt of applications in respect of vacant posts circulated vide this office letter of even number dated 1st November, 2017 and advertised in the Employment News dated 18-24 November, 2017 for filling up of various posts on deputation (ISTC) basis in SFIO has been extended up to 16.02.2018. All other terms and conditions would remain the same. The particulars of posts, eligibility conditions etc. may be obtained from the website www.sfio.nic.in

2. Further in the Eligibility Column in Annexure-I and Annexure-III attached to vacancy circular No. 02/01/2017-Admn./SFIO/Vol.II/1/12089/2017 dated 1st November, 2017 (copy placed on SFIO website), in respect of posts of Additional Director (Financial Transactions) and Additional Director (Capital Market) respectively, the word ‘and’ between ‘autonomous’ and ‘statutory’ may please be read as ‘or’.

(Sanjay Sood)
Joint Director (Admn.)

Copy to:

1. All Ministries/Departments of Govt. of India
2. The Chief Secretaries of all State Governments/UTs
3. Reserve Bank of India, Mumbai
4. Securities and Exchange Board of India, Mumbai
5. Public Sector Undertakings/Banks

Copy to:

1. Shri Manish Kumar Sahay Under Secretary, Admn.-III, Ministry of Corporate Affairs, Shastri Bhawan, New Delhi with the request to get this circular uploaded on the website of MCA.
2. The Additional Director (IT), SFIO with the request to place this circular on the website of SFIO under the heading “What is New” and under the heading “Recruitment/Vacancies”.